

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1544/2024 in CP(IB) No.458/7/HDB/2018
NAME OF THE COMPANY	Konaseema Gas Power Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Konaseema Gas Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/1544/2024

Present: Ld. Counsel Mr. Poonam Kotkar for the Applicant.

The Liquidator is directed to allow access to the CD's premises for inspection by the experts of the Applicant, with prior notice of one day before 31.07.2024. Accordingly, this Application is disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)